

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:383  
ANSWERED ON:02.08.2011  
CLEARANCE OF FEATURE FILMS AND TV SERIALS  
Naranbhai Shri Kachhadia

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government has any policy/prescribed guidelines for selection and screening of feature films, Television serials and other programmes in various languages for television and Doordarshan channels;
- (b) if so, the details thereof;
- (c) whether any empowered groups have been constituted by the Government/Prasar Bharati for the purpose;
- (d) if so, the details thereof;
- (e) the details of films and TV serials cleared by the said groups during each of the last three years and the current year; and
- (f) the number of films and serials still pending with the Government for clearance so far?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) & (b): No policy guidelines have been prescribed by the Government for selection of content to be carried on private channels and as such a selection is left to the discretion of the Management of private channels. However, all private TV Channels are required to adhere to the Programme & Advertising Codes prescribed under Cable Television Networks (Regulation) Act, 1995 and Rules, framed thereunder.

In so far as Doordarshan Channels are concerned, Prasar Bharati has prescribed guidelines for the selection of feature films and TV serials and other programmes in various languages as per details given below:-

- (i) New Film guidelines 2007.
  - (ii) Guidelines for Self Finance Commissioned Scheme.
  - (iii) Guidelines for Commissioned programmes.
  - (iv) Guidelines for Acquisition Programmes.
  - (v) Guidelines for Sponsored Programmes.
- (c) & (d) : Prasar Bharati constituted separate Empowered Committees for the purpose of selection of feature films and TV serials as under :-
- (1) Shortlisting Committee for Films consisting of :-
    - (i) Director General, Doordarshan - Chairman
    - (ii) DDG (Films) – Member
    - (iii) Another DDG, Doordarshan – Member (By rotation)
    - (iv) Director of Programmes, Doordarshan – Member (By rotation)
    - (v) Director (Marketing)/Director (C&S)- Member
    - (vi) One Outside Expert - Member [From a Panel recommended by DG DD and approved by the Production and Content Committee of Prasar Bharati]
  - (2) Empowered Committee for selection of Commissioned Serials/Programmes consists of :-

(i) Director General, Doordarshan

(ii) One Programme DDG and

(iii) One outside Member nominated by Production and Content Committee.

Prasar Bharati has also informed that in the 100th Meeting of the Prasar Bharati Board held on 03.02.2011 at Prasar Bharati Secretariat, it was decided that Director General, AIR and Doordarshan would be having full functional freedom in all programme matters including procurement of software from outside entities under various categories. However, wherever the relevant guidelines provided for inclusion of outside experts in the selection process, approval of names of such persons would be granted by the Production and Content Committee of Prasar Bharati Board.

(e) & (f) : Details are given in the Annexure.